

(7) Regularisation of all Casual/Temporary workers,

(8) Piece rated workers should be given time rated jobs after 10 years of service,

(9) Employment to land losers with full compensation,

(10) Reclamation of land in Open-cast mines.

(11) Ensure all safety measures and rules in coal mines,

(12) Enhance income tax exemption limit to all workers."

The management of the Coal all Companies have held discussion with all the Central Trade Unions represented on the Joint Bipartite Committee for the Coal Industry (JBCCI) and as a result the Trade Unions have agreed to withdraw the Strike Notice.

Death of Air-hostess in a hotel in Delhi

466. SHRI VISHWA SRAC RAMRAO PATIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government had instituted any inquiry into the death of an airhostess of Indian Airlines who had allegedly committed suicide in Hotel Kanishka on 19th August, 1990;

(b) what is the number of unnatural deaths of air hostesses of Indian Airlines during the night halts during the last five years;

(c) whether it is a fact that sexual exploitation of air hostess by the male crew has been the major cause behind such deaths;

(d) whether it is also a fact that air hostess are compelled to do night stops; and

(e) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a)

to (c) During the last five years, there has been only one case of an airhostess committing suicide when she night stopped in Delhi on the 19th August, 1990. This case is under investigation by the police.

(d) and (e) Air hostesses are scheduled to operate the flights according to operational requirements, keeping in view Flight and Duty Time Limitations. Night halts are therefore unavoidable in some cases.

Coal stock in the Western Coalfields Limited

467. SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be pleased to state:

(a) the quantum of coal stock upto the end of August, 1990 in the collieries under the Western Coalfields Limited;

(b) whether there was huge coal stock in the Western Coalfields Limited; if so, what are the reasons for which the W.C.L. authorities have stopped coal linkage to their industrial users in the month of September-October, 1990;

(c) what are the reasons for stopping coal linkage to major and minor industries in Maharashtra and outside the State;

(d) whether it is a fact that the industries associations have brought to the notice of the Coal Inventory Committee on 28th October, 1990 at Chandrapur that their coal linkage has been stopped two months before and that is why industries are suffering;

(e) whether it is a fact that due to the committee's interference the Chairman-cum-Managing Director, W.C.L. promised to restore the linkage of coal to the industries from the next day; and

(f) if so, whether Government propose to order a C.B.I. enquiry into the matter?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) Pithead stocks in the collieries under Western